

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 21st August, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 314/2015	RWA, Vikram Nagar Vs. Delhi & District Cricket Association & Anr.	Mr. Sunil Kumar, Adv.
2.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant
3.	Original Application No. 320/2015	A. K. Johri & Ors. Vs. President, Jal Vayu Vihar Apartment Owners' Association & Ors.	Mr. S. D. Windlesh, Adv. for Applicant

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